

GOVERNMENT OF INDIA  
MINISTRY OF JAL SHAKTI  
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION  
**RAJYA SABHA**

**UNSTARRED QUESTION NO. 893**

ANSWERED ON 28.07.2025

**GODAVARI-BANAKACHERLA PROJECT**

893. SHRI ANIL KUMAR YADAV MANDADI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) whether Government is aware of the fact that inspite of serious objections raised by the State Government of Telangana the work pertaining to Godavari-Banakacherla Project is still continuing;
- (b) if so, the reasons therefor;
- (c) whether Government will come forward to issue stop work order pertaining to Godavari–Banakacherla Project in view of the continuous and serious concerns being raised by the State of Telangana;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

**ANSWER**

**THE MINISTER OF STATE FOR JAL SHAKTI**

(SHRI RAJ BHUSHAN CHOUDHARY)

**(a) & (b)** Government of Andhra Pradesh (GoAP) has submitted Preliminary Feasibility Report (PFR) of a project titled 'Polavaram-Banakacherla Link Project' to Central Water Commission under Ministry of Jal Shakti, for techno-economic appraisal. As informed by the GoAP, the work pertaining to the Polavaram-Banakacherla Link Project has not yet been taken up.

**(c) to (e)** Not applicable, in view of response above. The Government is in receipt of the concerns raised by the State of Telangana on Polavaram-Banakacherla Link Project and is following due process for techno-economic appraisal of the project, in consultation with the concerned authorities and co-basin States.

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